


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**


**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 829, 887 & 1050/2019 in CP No. 535/241/HDB/2019
NAME OF THE COMPANY	Gati Ltd
NAME OF THE PETITIONER(S)	Neera & Children Trust & 2 Others
NAME OF THE RESPONDENT(S)	Gati Ltd & 28 Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Adv	9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Respondent No. 1			
Arvind Desai T P S Hanke	Adv	9706888234 9475720885	

A. Venkatesh
Pranod M

Adv 8008856184 Pran

DVAE Ran Prasad
[Amplified Petitioner]

Adv 9440234074 R

CHAKRA GUJARANAN } R22
M. SRIDHAR

Adv 9603488093

P. Surya Teja
T. VATHAKUMAR REDDY } R10

Adv(s) 9000285105 

Kalyan Chakravarthy

Advocate
ORDER

Counsel for petitioner is present.

Counsel for respondents are present.

For filing counter time is extended.

List the matter on 14.04.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)